

Beedi Industrial premises in Madras State for approval; and

(b) if so, the action taken thereon?

The Deputy Minister of Labour (Shri Abid Ali): (a) No.

(b) Does not arise.

Security Council

*891. **Sardar Iqbal Singh:** Will the Prime Minister be pleased to state whether there is any proposal before the U. N. General Assembly to enlarge the Security Council in order to give equitable geographical representation?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon): Yes, Sir, a proposal is before the General Assembly to increase the membership of the Security Council.

कच्चा लोहा

*७०० { श्री बिभूति मिश्र :
श्री अ० सि० सहगल
सरदार इकबाल सिंह :

क्या वाणिज्य तथा उद्योग मंत्री १८ जलाई, १९५७ के अतारंकित प्रश्न संख्या ८७ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि अप्रैल, १९५७ से ३१ अक्टूबर, १९५७ तक प्रत्येक देश से कितना और कितनी कीमत का कच्चा लोहा मंगाया गया है ?

वाणिज्य मंत्री (श्री कामगुप्त): सदन की मेज पर एक विवरण उपस्थित किया जाता है जिसमें अप्रैल, १९५७ में अगस्त, १९५७ तक निर्यात किये गये लोहे खनिज का परिमाण और मूल्य दिखाया गया है। [रेडिये परिशिष्ट III, अनुबन्ध संख्या ५]। बाद के महीनों की जानकारी इकट्ठी की जा रही है और वह सदन की मेज पर उपस्थित कर दी जायगी।

Hindustan Motors Ltd.

*701. **Shri Heda:** Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No. 494 on the 31st July, 1957 and state:

(a) whether Government have approved the project of the Hindustan Motors Ltd. for the manufacture of

trucks in collaboration with the General Motors Corporation of the U.S.A.; and

(b) what are the requirements of the country for trucks?

The Minister of Industry (Shri Manubhai Shah): (a) In principle, the request of Hindustan Motors has been approved.

(b) About 40,000 trucks and buses by 1960-61.

Reclamation of Land in Sunderbans

*702. **Shrimati Renu Chakravarty:** Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) how far the scheme for reclaiming land in Sunderbans for rehabilitation of displaced persons has proceeded;

(b) the name and area of the regions reclaimed so far;

(c) the number of families to be given land; and

(d) the amount sanctioned so far for the purpose?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) No scheme has so far been sanctioned. A proposal for reclaiming a part of the Sunderbans is being examined.

(b) to (d). Do not arise.

कांगड़ा में चाय के बागान

*७०३ श्री भवौरिया : क्या वाणिज्य तथा उद्योग मंत्री २८ अगस्त, १९५७ के तारंकित प्रश्न संख्या १२६१ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पंजाब की कांगड़ा प्रदेश में हरी चाय के स्थान पर काली चाय की खेती प्रारम्भ करने का विचार है ; और

(ख) यदि हां, तो इसे सम्बन्ध में अब तक क्या कदम उठाये गये हैं ?

हाजिरा मंत्री (श्री कानूनयो) : (क) तथा (ख). पता चला है कि पंजाब सरकार कांगड़ा में चाय का उत्पादन तथा उसकी बिक्री-व्यवस्था सुधारने का विचार कर रही है। इसमें और बातों के साथ काली चाय का तैयार करना भी शामिल होगा।

World Federation of Trade Unions

***704. Shri Tangamani:** Will the Prime Minister be pleased to state:

(a) whether the A.I.T.U.C. delegates applied for passport facilities to attend the World Federation of Trade Unions Session at Leipzig;

(b) how many were granted passports; and

(c) how many were refused passports?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):

(a) Yes.

(b) 7.

(c) 10.

"Shati" Food

***705. Shri Bangshi Thakur:** Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No. 2303 on the 7th May, 1954 and state:

(a) whether the amount of Rs. 6,000 sanctioned for experiments in regard to the manufacture of Shati food in Tripura has been fully utilised;

(b) whether any amount has been given to the private firm which submitted the scheme to the Planning Commission in this regard; and

(c) if not, the reasons therefor?

The Minister of Industry (Shri Manubhai Shah): (a) No, Sir.

(b) No amount has been given to any private firm for this purpose.

(c) On the recommendation of the Planning Commission and Tripura State Administration, the Government

of India had sanctioned an expenditure of Rs. 6,000 during 1953-54 for purchasing 100 machines for manufacture of Shati Food and other ancillary equipment. This amount was to be utilised for meeting pay of 5 demonstrators for distributing these machines free of charge to 100 selected villagers, around Agartala. As suitable machines could not be obtained even from the originator of the scheme Shri Bhowmick, this amount was never drawn and it ultimately lapsed.

Aluminium

***706. Shri Raghunath Singh:** Will the Minister of Commerce and Industry be pleased to state:

(a) what is the annual requirements of aluminium in India; and

(b) how much aluminium will be supplied by Canada yearly or in bulk?

The Minister of Industry (Shri Manubhai Shah): (a) The current annual requirement of aluminium in all forms is estimated at 25,000 tons.

(b) The matter is under consideration.

Team appointed for Eastern Districts of U.P.

***707.** { Shri S. M. Banerjee:
Shri Tangamani:
Shri Sarju Pandey:
Shri Prabhat Kar:
Shri Ghosal:
Shri T. K. Chaudhuri:

Will the Minister of Planning be pleased to state:

(a) whether the official team appointed by the Planning Commission headed by Mr. M. S. Sivaraman has completed its work in Eastern Districts of U.P.; and

(b) if so, what are its recommendations?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) No, Sir,

(b) Does not arise.